

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 403**

**TO BE ANSWERED ON THE 4TH FEBRUARY, 2020/ MAGHA 15, 1941
(SAKA)**

FUND FOR DISASTER MANAGEMENT

403. N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has sanctioned fund for disaster management of flood, drought and other natural calamities to various States;

(b) if so, the details of funds sanctioned to each State during the last two years;

(c) whether the Government has received request from the Government of Kerala for sanctioning of funds on account of flood;

(d) if so, the details thereof;

(e) whether the Government has initiated action for sanctioning of funds for the management of losses sustained due to flood in Kerala;

(f) if so, the details thereof and the action taken thereon;

(g) if not, the reasons for not sanctioning funds for disaster management of flood in Kerala;

(h) whether the Government proposes to stop the disbursement of fund for the disaster management of flood in various States; and

(i) if so, the details and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): The primary responsibility for disaster management rests with the State Government. The concerned State Governments undertake relief measures in the wake of natural disasters including floods from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India's approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure. State-wise details of releases from SDRF and NDRF during the year 2018-19 to 2019-20 (as on 29.01.2020) are attached at Annexure.

(c) to (g): Based on the request of Government of Kerala and assessment made by the Inter Ministerial Central Team (IMCT), the Central Government had released Rs. 2904.85 crore from National Disaster Response Fund (NDRF) to Government of Kerala as additional relief assistance towards floods of 2018. As informed by the State Government of Kerala, an amount of Rs. 2244 crore only (Rs.1297.75 crore in the financial year 2018-19 and Rs. 946.61 crores in the current financial year till 03.12.2019) has been utilised. Further, as informed by the Government of Kerala, an amount of Rs.2113.98 crore is available in their

SDRF as on 01.04.2019. After release of Centre's share of 1st installment for year 2019-20, Rs. 2194.38 crore is available in their SDRF for providing relief to the people affected due to notified natural calamities including floods during 2019-20.

For floods of 2019, before the receipt of Memorandum from the Government of Kerala, an IMCT had visited the affected areas of the State. After the visit of IMCT, the Government of Kerala submitted their memorandum and sought additional financial assistance of Rs. 1624.09 crore from NDRF. Based on the memorandum and in terms of items and norms for SDRF/NDRF, IMCT has submitted its report. The report of IMCT is considered by High Level Committee as per established procedure.

(h): No Sir.

(i) : Does not arise.

**STATEMENT SHOWING STATE-WISE DETAILS OF RELEASES OF FUNDS UNDER SDRF AND NDRF
DURING THE YEAR 2018-19 AND 2019-20 (AS ON 29.01.2020)**

(Rs. in crore)

SI.No.	State	Centre's Share of SDRF Release		Release from NDRF	
		2018-19	2019-20	2018-19	2019-20
1	2	3	4	5	6
1.	Andhra Pradesh	458.10	200.25	1004.88	570.91
2.	Arunachal Pradesh	54.00	28.35	132.49	00.00
3.	Assam	478.80	503.10	00.00	00.00
4.	Bihar	101.815	631.12	00.00	400.00
5.	Chhattisgarh	349.575	67.80	00.00	00.00
6.	Goa	1.80	0.00	00.00	00.00
7.	Gujarat	449.95	886.80	00.00	00.00
8.	Haryana	320.40	227.1	00.00	00.00
9.	Himachal Pradesh	245.70	197.23	227.29	518.06
10.	Jammu & Kashmir *	252.90	405.00	00.00	00.00
11.	Jharkhand	315.75	165.75	00.00	00.00
12.	Karnataka	288.00	204.00	959.84	3196.80
13.	Kerala	192.60	52.275	2904.85	00.00
14.	Madhya Pradesh	914.40	647.10	334.00	1712.14
15.	Maharashtra	1287.75	1352.25	2088.59	3431.22
16.	Manipur	9.90	9.90	00.00	00.00
17.	Meghalaya	12.60	25.65	00.00	00.00
18.	Mizoram	18.00	0.00	00.00	00.00
19.	Nagaland	9.90	10.80	195.99	00.00
20.	Odisha	778.50	552.00	341.72	3114.46
21.	Punjab	321.99	313.05	00.00	00.00
22.	Rajasthan	957.75	502.00	526.14	1164.99
23.	Sikkim	32.40	34.20	54.93	00.00
24.	Tamil Nadu	707.40	309.375	900.31	00.00
25.	Telangana	226.50	487.50	00.00	00.00
26.	Tripura	32.40	34.20	171.74	00.00
27.	Uttar Pradesh	351.45	541.80	157.23	00.00
28.	Uttarakhand	218.70	114.75	00.00	00.00
29.	West Bengal	269.10	650.40	00.00	00.00
TOTAL		9658.13	9154.26	10000.00	14108.58

* Now UT of Jammu and Kashmir and UT of Ladakh.